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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 53/2020 & CRL.M.(BAIL) 359/2022

KULDEEP SINGH SENGAR

.....Appellant

Through:

Mr. N. Hariharan, Sr .Adv with Mr. Shashi Tripathi, Mr. Sharian Mukherji, Mr. Aman Akhtar, Mr. Sana Singh and Mr. Vasundhara N,

Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION .....Respondent

Through: Mr. Ravi Sharma, SPP with Mr.

Premtosh K. Mishra, Mr. Praphull Kumar, Mr. Ishann Bhardwaj and Ms. Madhul Ika Rai Sharma, Advocates

for CBI.

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

**JUSTICE AMIT SHARMA** 

ORDER

% 27.09.2024

- 1. This hearing has been done through hybrid mode.
- 2. This matter has been received on transfer.
- 3. List for hearing on 11th November, 2024.

PRATHIBA M. SINGH, J

AMIT SHARMA, J

SEPTEMBER 27, 2024 *MR/Am/Pc*